

HIGH COURT OF CHHATTISGARH

Data of Commercial Benches (Commercial Appellate Division)

Month – December 2023

Form 1									
List of cases e-filed during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2							
List of cases in which e-payment of Court fees was made during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court	Raipur	ARBA 51/2023	The Superintending Engineer Vs. ECI-KEYSTONE (JV)	A.G (Counsel for appellant) Shishir Bhandarkar, Pushkar Bhandarkar, Suyash Shukla, Navin Shukla (Counsel for Respondent)	19/12/2023	08/12/2023 3,000/-
2	Commercial Court	Raipur	ARBA 53/2023	State of Chhattisgarh Vs. Cube Engitech Construction (P) Limited	A.G. (Counsel for appellant)	20/12/2023	13/12/2023 3,000/-

Form 3 List of cases in which Electronic Service of process has taken place during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL

Form 4 List of total no. of cases randomly allocated during the month						
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. Of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court	Bilaspur	Hon'ble Shri Justice Goutam Bhaduri, Hon'ble Shri Justice Deepak Kumar Tiwari		ARBA 50/2023	
2	High Court	Bilaspur	Hon'ble Shri Justice Sanjay Agrawal, Hon'ble Shri Justice Radhakishan Agrawal		ARBA 51/2023	
3	High Court	Bilaspur	Hon'ble Shri Justice Sanjay Agrawal, Hon'ble Shri Justice Radhakishan Agrawal		ARBA 53/2023	

Form 5 List of cases in which Case Management Hearing was held during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of filing Date of Registration	Date of case management hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court	Bilaspur	ARBA 34/2022	M/s Shiva Construction Company Vs. Anand Agrawal & Ors.	AMAN ANSARI, MEERA ANSARI, (COUNSEL FOR THE APPELLANT) & RAHUL JHA, RAMENDRA KISHORE PRASAD, (COUNSEL FOR THE	19/09/2022	15/12/2023

(1)	(2)	(3)	(4)	(5)	(6)	(7)	take place (Yes/No)	(9)	(10)	(11)	(12)	(13)	(14)
1	High Court	Bilapsur	ARBA 43/2023	Nova Iron and Steel Ltd. Vs. Kmag Internationa l	MANOJ PARANJPE, SHASHWAT MISHRA, ARPAN VERMA, SHREYANSH AGRAWAL, RISHABH GUPTA, VAISHALI MAHILONG, SHUBHANK TIWARI, ANSHUL TIWARI, BHARAT SHARMA, ANURAG SINGH, (COUNSEL FOR THE APPELLANT) & ARJIT TIWARI (CAVEATOR), SOURABH SAHU, (COUNSEL FOR THE RESPONDENT)	05/10/2023	N.A.	13/12/2023	69 Days	Contested (Dismissed)	N.A.	N.A.	Arbitration Appeal U/S 37 of the Arbitration and Conciliation Act, 1996 Read with Section 13 of the Commercial Courts, Act 2015

Form 7
Summary of Commercial Cases during the month

Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court of C.G.	Bilaspur	81	04	01	84

Form 6 (i): Mediation Data on Monthly Basis

List of cases received for Pre-Institution Mediation and Settlement during the month						
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Mediation Centre, High Court of Chhattisgarh, Bilaspur	NIL	NIL	NIL	NIL	NIL

Form 6 (ii): Mediation Data on Quarterly Basis (October to December 2023)

Sr. No.	Name of the Authority	No. of application received by Authority	Name of Applicant Party		Name of Opposite Party		No. of applications slab wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1) (ix)	No. of application where parties reached a settlement as per Rule 7(1)(vii)
			Indivi dual	Corp orate	Indivi dual	Corp orate	I	II	III	IV	V				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					(9)	(10)	(11)	(12)
1.	Registrar (S & A) -cum- In- Charge Mediation	00	00	00	00	00	00	00	00	00	00	00	00	00	00


(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)